Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 298 OF 2014

Dated:- 2nd March, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:-

Punjab State Power Corporation Ltd. ...Appellant(s)

Versus

M/s GNA Udyog Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2

ORDER

Respondents have not yet filed any reply.

List the matter on ***08.04.2015***. In the meantime, pleadings be completed.

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/vg